

(1)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
 CUTTACK BENCH : CUTTACK
 NEW DELHI

Ms.C.V. Murthy
 C.M. Murthy
 S. Mr. Rath
 CAT/JJ
 Mr. T. Dalei

Contempt Petition (Civil)
 O.A.T.A. No. 51 1989

K.R.M. Rao

Applicant(s)

Versus

Union of India & Others

Respondent(s)

| Sr. No. | Date | Orders |
|---------|----------|--|
| 1 | 11-12-89 | In view of the order passed in R.A.28 of 1989, put up this case after two months. |
| 2 | 27.3.90 | <p>Heard Mr.C.M.K.Murty for the applicant and Mr.T.Dalei, for the Respondents. Mr.C.M.K.Murty files a Memo to withdraw the Contempt Petition. Prayer is allowed and the Petition is disposed of accordingly.</p> <p style="text-align: right;">21 Vice-Chairman</p> <p style="text-align: right;">21 Member (Judicial)</p> |